

tested on the patients in the dispensary set up for the victims of Bhopal Gas Tragedy. However, a news item has come to the notice of Government that the Economic Offences Wing of Government of Madhya Pradesh has initiated an investigation on such an allegation.

**Private practice by government doctors**

‡200. SHRI SHREEGOPAL VYAS:

SHRI ANIL MADHAV DAVE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government doctors are also working in private hospitals;
- (b) whether any enquiry has been made in this regard; and
- (c) if so, the, outcome thereof and the details of action being taken in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No Central Health Service doctor has been found working in private Hospitals as per records available.

(b) and (c) In view of (a) above the question do not arise.

**National programme for prevention and control of diseases**

201. SHRI NAND KUMAR SAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to implement the National Programme for Prevention and Control of Cancer, Diabetes, Cardio-vascular Diseases and Stroke during the remaining period of current five year plan;

(b) if so, the details thereof along with the details of funds allocated for the said purpose by the Central Government and States; and

(c) the names of the States in which this programme will be implemented and the details of the steps taken by such States for the success of the programme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. The National Programme for Prevention and Control of Cancer, Diabetes, Cardio-vascular Diseases and Stroke shall be implemented in 15 States/UTs through 100 Districts, 700 CHCs and 20,000 Sub-Centres during the remaining period of the current five year plan.

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‡Original notice of the question was received in Hindi.